

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 321 of 2013

Dated : 16th July, 2015

In the matter of:

Transmission Corporation of Andhra Pradesh & Ors. Appellant(s)
Versus
Andhra Pradesh Electy. Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant(s) : None

Counsel for the Respondent(s) : None

ORDER

Bench did not assemble today.

Matter is posted for further hearing on **20th August, 2015.**

Court Master

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